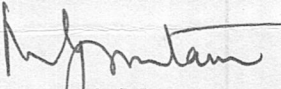
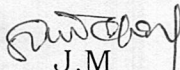


ORDER SHEET

Applicant/s R. S. Singh **Results.** U.V.I and

Advocate for Applicant/s M. K. Sharma Advocate for Respondent/s R. K. Srivastava
W. H. Khan

Notes of the Registry	Orders of the Tribunal	Sheet No. 28
	2.8.2010	
	Hon'ble Mr. Justice S.C. Sharma, J.M	
	Hon'ble Mrs. Manjulika Gautam, A.M.	
	Even at the time of receiving the list, none is responding for the parties.	
	As none is present for the applicant, hence O.A. is dismissed in default.	
	 A.M	 J.M
	Manish/-	
	Contd. On Sheet No.	